

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the post Junior Assistants under promotion quota in Subordinate Judiciary of Kashmir division and UT of Ladakh.

ORDER

No.: 1638 of 2022/PSY Dated: 02-12-2022

Sanction is hereby accorded to the promotion of following Graduate Process Servers of Kashmir division and UT of Ladakh temporarily to the posts of Junior Assistants under promotion quota in the Pay Level-4 (25500-81100):

A) Kashmir Division:

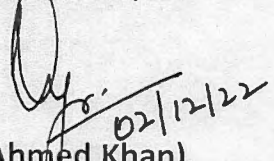
S. No.	Name of the Official S/Shri	Present place of posting
1	Ummar Nazir	Process Server, District Cadre Srinagar
2	Mudasir Hussain Reshi	Process Server, District Cadre, Srinagar

B) UT of Ladakh:

S. No.	Name of the Official S/Shri	Present place of posting
1	Ms. Disket Palzais	Process Server, District Cadre Kargil

Note: The posting orders of the promotees shall be issued separately.

(By Order)

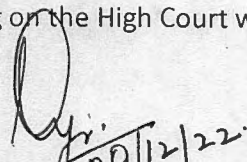

(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No. 998-1005/PSY

Dated: 02-12-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh for information.
- 4-5. Principal District & Sessions Judge, Srinagar/Kargil for information.
6. Chief Librarian, High Court wing Srinagar/Jammu.
7. Incharge, NIC, High Court wing, Srinagar for uploading on the High Court website.
8. Order File.


Principal Secretary to
Hon'ble the Chief Justice